

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6186  
ANSWERED ON:07.05.2002  
COMPUTER CENTRES FOR LAND RECORDS  
HEMA GAMANG

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the number of computer centres set up in the country for computerization of land records, particularly the Tribal Land, State-wise ;
- (b) whether the Government propose to set up such more centres in the country ;
- (c) if so, the details thereof, State-wise; and
- (d) the time by which these are likely to be set up ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHEB M.K. PATIL)

(a) to (d) The Scheme of Computerization of Land Records (CLR) was started in 1988-89 with 100 per cent financial assistance to the States and Union Territories. The Scheme has already been extended to 582 districts (including Mtari areas). Apart from the setting up of computer centres at the headquarters of these districts, the Scheme has also been operationalised in 2787 tehsils/taluks. Coverage of the Scheme will be extended to remaining districts and tehsils/ taluks during the 10th Five year Plan Period.

A Statement showing number of districts and tehsils/ taluks/blocks covered under the Scheme is enclosed.